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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/147/ (IB)/2017
NAME OF THE PETITIONER(S) : THREE SIXTEEN FILMS
NAME OF THE RESPONDENT(S) : NEW GENERATION MEDIA CORPORATION PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. counsel for Petitioner

A. Kanagaraj
(A. KANAGARAJ)
12/8/17

2. V. Nagarajan
9940111058.

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Mr. Shyam, CEO of
New Gen. media
Cpn. P. Ltd.

PCS for V. Nagarajan
Respondent-
607

ORDER

Mr.A.Kanakaraj, Counsel for the petitioner present. Mr.V.Nagarajan PCS for the respondent company present. The CEO representing the respondent company is present. At their request, time is enlarged for making submissions. Put up on 29.8.2017 at 10.30 A.M.

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(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

—S i) —

(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)

hv